

IV ADDL. DISTRICT AND SESSIONS JUDGE, DOBBALLAPUR
Chandrashekhar C
IV ADDL. DISTRICT AND SESSIONS JUDGE
Cause List Date: 08-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	M.C. 10171/2020 (NOTICE) 1A/1/2019		Nagaraju.D.N Vs Dhinalakshmi.G	R.Prabhakar
STEPS BY				
2	RA. 10078/2019 (NOTICE)		Mudhuveerajah Vs Parvathamma	B.P.Gangadhara
3	M.C. 10016/2020 (EVIDENCE.)		Ramya.S. Vs Chandrashekar.G.	DAYANANDA GOWDA
4	M.V.C. 47/2018 (EVIDENCE.)		Gangadharappa @ S.Gangedharsiah Vs Byregowda. N	B.S.KRISHNAMURTHY
5	Paad SC 10026/2020 (EVIDENCE.)		Basavaraju Vs Nil	Naraji Murthy
6	M.C. 10181/2020 (EVIDENCE.) 1A/1/2018		Audinarayana.D.V Vs Kamakshi	M.B.Shankaregowda
7	RA. 10020/2016 (ARGUMENTS) 1A/2/2016 1A/1/2016		Goverdhana Reddy Vs Narayanaappa	Harish Kumar M.S.
8	RA. 10058/2019 (ARGUMENTS) 1A/2/2017		Channabasaiah Vs Siddagangamma	B.S.KRISHNAMURTHY
APPELLANT/S ARGUMENTS BY.				
9	RA. 10038/2018 (ARGUMENTS) 1A/2/2018		Nagarathnanuma Vs Hanumanthaiah	R.D.PRAKASH
10	M.C. 10158/2020 (Await Reports) 1A/1/2017		M.Vijay Kumar Vs Umadevi M	Sri.A.R.Ramakrishna
11	M.C. 10072/2020 (Await Reports) 1A/1/2019		Mahimedes.S. Vs Nil	D.A.SATHYA NARAYANA SHASTRY
12	M.C. 10013/2020 (Await Reports)		Sethish.J. Vs Bharathi @ Bhavya.R.	C. Rajanna
13	RA. 10044/2016 (JUDGEMENT.)		Malurappa Vs Sri Munichinnappa	
14	M.V.C. 101/2016 (Call on)		Arun Kumar S Vs Ravikumar R.	
15	M.C. 10150/2020 (ORDERS) 1A/1/2019		Srikanth.B. Vs Roopa.A.	PRABHAKARARAJU

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16	R.A. 10143/2016 (AWAIT RECORDS) IA/2/2015 IA/1/2015		Sri K.C Puttaiah Vs Smt Lakshamma	Sri V Rajaiah
17	R.A. 10068/2019 (Compliance)		Narayana Swamy Vs Sonaie gowda @ Srinivasa	T.N.BALAJI
18	M.C. 10089/2020 (OBJECTION) IA/1/2016		Sri L.N Pradeep Kumar Vs Smt L.P Vasanthi	Sri T.H.Chikkavenkate Gowda And T.C Praveen
19	R.A. 10113/2019 (OBJECTION) IA/1/2019 IA/2/2019		SRI. RAJAPPA Vs SRI. VEERANNA	SRI. VENKATACHALA
20	M.C. 10090/2020 (VAKALAT) IA/1/2019		Girish.K.G. Vs Thanuja.D.R @ Jyothi	M.KRISHNAMURTHY

Cases listed below are adjourned due to Covid 19

21	A.P. 10033/2020 (NOTICE) IA/1/2020	06-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. PALLEKAPPA	SRI.PRAKASHA ANGADI. B.V
22	A.P. 10034/2020 (NOTICE) IA/1/2020	06-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. K.N. MUNIRAJAPPA	SRI.PRAKASHA ANGADI. B.V
23	A.P. 10035/2020 (NOTICE) IA/1/2020	06-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. K.B. BACCHEGOWDA	SRI.PRAKASHA ANGADI. B.V
24	A.P. 10036/2020 (NOTICE) IA/1/2020	06-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. LAKSHMMAIAH	SRI.PRAKASHA ANGADI. B.V

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR

Chandrashekhar C

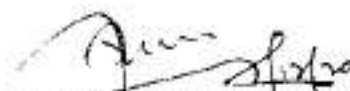
IV ADDL. DISTRICT AND SESSIONS JUDGE

Cause List Date: 08-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
25	A.P. 10037/2020 (NOTICE) 1A/1/2020	06-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTATION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. RAMAMURTHY	SRI.PRAKASHA ANGADI. B.V
26	A.P. 10038/2020 (NOTICE) 1A/1/2020	06-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTATION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. K.B. DODDAVEERANNA	SRI.PRAKASHA ANGADI. B.V
27	A.P. 10039/2020 (NOTICE) 1A/1/2020	06-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTATION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. LAKSHMINARASAPPA	SRI.PRAKASHA ANGADI. B.V
28	A.P. 10040/2020 (NOTICE) 1A/1/2020 1A/2/2020	06-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTATION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SMT. DRAKSHAYANAMMA	SRI.PRAKASHA ANGADI. B.V
29	A.P. 10041/2020 (NOTICE) 1A/1/2020 1A/2/2020	06-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTATION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. PRABHUDEVA	SRI.PRAKASHA ANGADI. B.V
30	A.P. 10042/2020 (NOTICE) 1A/1/2020 1A/2/2020	06-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTATION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. C.N. SRIDHAR	SRI.PRAKASHA ANGADI. B.V
31	A.P. 10043/2020 (NOTICE) 1A/1/2020 1A/2/2020	06-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTATION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. NERASU NAGA SATHYAM	SRI.PRAKASHA ANGADI. B.V

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
32	A.P. 10044/2020 (NOTICE) IA/1/2020 IA/2/2020	06-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTATION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SMT. MANGALAMMA	SRI.PRAKASHA ANGADI. B.V
33	A.P. 10045/2020 (NOTICE) IA/1/2020 IA/2/2020	06-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTATION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. SADASHIVAIAH	SRI.PRAKASHA ANGADI. B.V
34	A.P. 10046/2020 (NOTICE) IA/1/2020 IA/2/2020	06-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTATION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI.K.V. RAJANNA	SRI.PRAKASHA ANGADI. B.V
35	A.P. 10047/2020 (NOTICE) IA/1/2020 IA/2/2020	06-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTATION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. H. NARAYANAPPA	SRI.PRAKASHA ANGADI. B.V
36	A.P. 10048/2020 (NOTICE) IA/1/2020 IA/2/2020	06-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTATION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. MUDDAVEERAYYA	SRI.PRAKASHA ANGADI. B.V
37	A.P. 10049/2020 (NOTICE) IA/1/2020 IA/2/2020	06-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTATION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SMT. RANGAMMA	SRI.PRAKASHA ANGADI. B.V
38	A.P. 10050/2020 (NOTICE) IA/1/2020 IA/2/2020	06-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTATION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SMT. BYRAMMA	SRI.PRAKASHA ANGADI. B.V


 IV Addl. District & Session Judge
 Bangalore Rural District Sit at
 Doddaballapura.

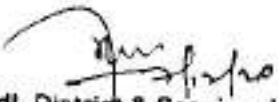
IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR

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IV ADDL. DISTRICT AND SESSIONS JUDGE

Cause List Date: 08-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	SC 104/2003 (APPEARANCE OF ACCUSED)		STATE BY RAJANUKUNTE POLICE Vs GARJDI SRINIVASA @ SEENU (A2)	PUBLIC PROSECUTOR
SS TO WITNESSES				
2	SC 10033/2019 (EVIDENCE)		STATE BY DODDABELAVANGALA PS Vs VENKATESH	PUBLIC PROSECUTOR
3	SC 10028/2015 (Call on)		State by Doddaballapura Rural Police Station Vs Manjunatha	P.P.
4	SC 10005/2020 (CHARGE)		STATE BY DODDABALLAPURA RURAL POLICE STATION Vs R. MAHESH KUMAR ALIAS MAHESH -ACCUSED IN JC	PUBLIC PROSECUTOR
5	SC 10027/2015 (To Call on to hear before Charge)		State by Doddaballapura Rural Police Station Vs Sunilkumar	P.P.


IV Addl. District & Session Judge
Bangalore Rural District Sit at
Doddaballapura.

**IN THE COURT OF PRL. CIVIL JUDGE & JMFC, DODDABALLAPURA
CAUSE LIST DATED 08-12-2020**

MORNING SESSION

SL No.	CASE NO	STAGE	PLAINITFF/COMPLAINANT ADVOCATES	DEFENDANT /ACCUSED ADVOCATES
1	CC 591/2009	EVIDENCE	APP	DNB
2	CC 416/2012	EVIDENCE	APP	HMM
3	CC 487/2009	EVIDENCE	APP	AKN
4	OS 55/2019	EVIDENCE	HM	EXPARTE
5	OS 309/2009	EVIDENCE	TNB	PR
6	CRL MIS 121/2020	ENQUIRY	TJS	ABSENT
7	CC 690/2016	JC	APP	TCP
8	CC 1228/2017	OBJECTIONS	APP	MKM
9	CRIME 219/19	OBJECTIONS	APP	MKM
10	CRIME 320/2020	OBJECTIONS	APP	HCM
11	CRIME 337/2020	OBJECTIONS	APP	DKL
12	CRIME 338/2020	OBJECTIONS	APP	DKL
13	CC 665/2014	ARGUMENTS	APP	NS
14	CC 1437/2019	HEARING	APP	NTH
15	CC 135/2018	HEARING	SAK	DAS
16	CC 303/2013	HEARING	VMK	MKM
17	CC 511/2014	HEARING	TNB	NK
18	CC 247/2020	HEARING	NB	SM
19	CC 163/2018	HEARING	JBD	PS, KNS
20	CC 387/2018	HEARING	HSS	EXPARTE

AFTERNOON SESSION


1	OS 241/2009	EVIDENCE	BDS	NSK
2	OS 457/2017	EVIDENCE	BSK	JBD
3	OS 115/2019	EVIDENCE	ARR	VM
4	OS 231/2009	EVIDENCE	MKM	BSK, DAS
5	OS 543/2018	EVIDENCE	BSM	EXPARTE
6	OS 89/2016	Addl/Ws	SAK	JK
7	OS 399/2019	OBJECTIONS	RM	DAS
8	OS 235/2019	HEARING	SAK	DAS
9	OS 369/2019	OBJECTIONS	PR	MG
10	OS 13/2012	OBJECTIONS	CG	RBG
11	OS 35/2018	HEARING	GCN	MGV
12	CRL. MIS 177/2020	P/P	KM	-
13	OS 541/2018	ISSUES	RBG	HMM
14	OS 477/2017	ISSUES	VV	MKM

15	CC 107/2019	ORDERS	APP	CVG
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PRE CONCILIATION CASES

1	OS 139/2017		SRSP	AK, AHC
2	OS 491/2017		MS	AK
3	OS 123/2014		SN	MKM
4	OS 303/2016		RM	KK
5	OS 327/2015		AK	TGV

NOTE: Evidence will be recorded as per the instructions mentioned in the SOP dated 12.11.2020


Pri. Civil Judge & JMFC
Doddaballapura

NOTE: All advocates are requested to strictly follow SOP dated 12.11.2020 issued by Hon'ble High court of Karnataka.

**THE COURT OF ADDL. CIVIL JUDGE AND JMFC
DODDABALLAPURA
Cause List Dated 08.12.2020
AFTERNOON SESSION**

Sl. No.		STAGE	PLAINTIFF / COMPLAINANT - Advocate	DEFENDANT / ACCUSED - Advocate
1	O.S 94/2005	HEARING	MKM	NR
2	O.S 12/2008	HEARING	BKGR	MKM
3	O.S 250/2012	HEARING	AK	DAS
4	O.S 250/2014	HEARING	CGR	SAK
5	O.S 110/2014	HEARING	KRH	MJ
6	O.S 334/2015	HEARING	JBD	CVR
7	O.S 118/2016	HEARING	SN	MGV
8	O.S 248/2017	HEARING	RR	NB
9	O.S 178/2018	HEARING	NB	HMM
10	O.S 562/2018	HEARING	ARS	AK
11	O.S 344/2018	HEARING	CG	HMM
12	O.S 10/2018	HEARING	NCN	-
13	O.S 392/2018	HEARING	HMM	CG
14	O.S 26/2018	HEARING	BKM	BSK
15	O.S 84/2020	HEAIRNG	AK	-
16	O.S 132/2009	EVIDENCE	RP	NR
17	O.S 324/2010	EVIDENCE	MGV	DMR
18	O.S 578/2011	EVIDENCE	LS	-
19	O.S 264/2012	EVIDENCE	MGV	MP
20	O.S 300/2017	EVIDENCE	GCN	-
ORDERS				
1	C.MIS 259/2020	ORDERS	RC	-

Chitapun 7/12/2020

**Addl. Civil Judge & JMFC
Doddaballapura.**

- NOTE:-** 1. Advocates are requested to strictly follow new SOP dated 12.11.2020 issued by Hon'ble High Court of Karnataka.
2. Sitting will be in the afternoon session only, since PO is under going training by KJA during Morning Session